

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.168 of 2015 & IA No. 437 of 2015

Dated: 18th July, 2016

In the matter of:

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on 27th Sep, 2016.

(Court Master)

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